

Mr U.K.Nanda

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(C)

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL

CUTTACK BENCH, CUTTACK

O.A./T.A./R.A.No..... 382-351 1995

Maya Das.....Applicant (s)

Versus
D.R.M & others.....Respondent (s)

Sr. No	Date	Orders	Office note as to action (if any) taken on order
1	11.7.95	<p>REGISTER</p> <p>Registrar</p> <p>The case is withdrawn temporarily to be filed after certain amendments. The same is permitted. JPO for 3. sof. be retained for the purpose of MEMBER (ADMINISTRATIVE) admission of the amended application.</p>	<p>J.P.O. of b. sof. is filed.</p> <p>10.7.95</p> <p>In this application of 19, the applicant has sought for a direction to quash the order of removal from service.</p> <p>for Registration.</p> <p>10.7.95</p> <p>for Admision</p> <p>10.7.95</p> <p>Bench</p>